

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 31.10.2024
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of claims not admitted	Amount of claims under verification
		No. of	Amount	No. of claims	Amount of claims		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	1473	2,18,06,60,206	1,085	59,82,86,255	1,58,23,73,952	-
3	Secured financial creditors (other than financial creditors belonging to any class of	2	3,21,36,26,030	2	3,21,36,26,030	-	-
4	creditors)	3	63,12,21,406	1	3,59,78,980	19,008	49,15,98,569
5	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-
6	Operational creditors (Workmen)	0	-	-	-	-	-
7	Operational creditors (Employees)	3	1,40,51,15,435	3	1,40,51,15,435	-	-
8	Operational creditors (Government Dues)	5	8,98,12,830	5	8,43,46,320	1,23,244	-
9	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-
	Other creditors, if any,						
	Total	1486	7,52,04,35,907	1,096	5,33,73,53,020	1,58,25,16,204	49,15,98,569

Anshul Gupta

For and on Behalf of Truvisory Insolvency Professionals Private Limited

Resolution Professional

Karm Infrastructure Private Limited

Registration No. **IBBI/IPE-0103/IPA-2/2022-23/50020**

AFA valid upto: 27.12.2024